

**INDUSTRIAL DISPUTES (BANKING COMPANIES) DECISION
(REPEAL) ACT, 2001**

19 of 2001

[August 3, 2001]

CONTENTS

1. Short title.
2. Repeal of Act 41 of 1955.

**INDUSTRIAL DISPUTES (BANKING COMPANIES) DECISION
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[August 3, 2001]

An Act to repeal the Industrial Disputes (Banking Companies) Decision Act, 1955 Be it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:

1. Short title. :-

This Act may be called the Industrial Disputes (Banking Companies) Decision (Repeal) Act, 2001.¹

1. Received the assent of the President on August 3, 2001 and published in the Gazette of India, Extra., Part II, Section 1, dated 4th August, 2001, p.l. No. 25

2. Repeal of Act 41 of 1955. :-

The Industrial Disputes (Banking Companies) Decision Act, 1955 is hereby repealed.